sal froests are also regenerated and conserved in the concerned States of Bihar, Uttar Pradesh, Orissa, Madhya Pradesh and West Bengal etc. where sal occurs.

Closure of Central Fisheries Corporation

4687. SHRI GEORGE FERNAN-DES: Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether Government propose to close down the Central Fisheries Corporation;

(b) if so, why;

(c) how many workers will be renedered unemployed in the event of the closure; and

(d) what Government propose to do to provide alternative employment to the displaced workers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). Yes, Sir, the decision has been taken after reviewing the overall performance of the corporation which has been making persistent losses.

(c) There are at present 197 regular and 31 casual employees in the Corporation.

(d) The services of the employees are proposed to $b_{\rm e}$ terminated on payment of terminal benefits due to them.

Allocation of Rapeseed Oil and Palm Oil to States

.4688. SHEI A. C. DAS: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the total allocation of rapeseed oil and palm oil made to various States during 1981-82; (b) the total quantities of rapeseed oil and palm oil released by Government of Orissa out of central allocation made in current financial year;

(c) whether such rapeseed and palm oil have been distributed through fair price shops in Orissa; and

(d) if so, the total number of such fair price shops in various districts of Orissa which are dealing with the distribution of rapeseed oil and palm oil?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOH_ ANTY): (a) The oil-year is from November to October. The oil-year 1981-82 has just begun. However, during the oil_year 1980-81 the total allocation to various States Union Territories of Palmolein, RBD Palm Oil and Rapeseed oil together added upto 4,80,366 tonnes.

(b) to (d) Information is still awaited from the State Government and will be placed on the Table of the Sabha when received.

Rural Development Programme during 1980-81

4689. SHRI K. PRADHANI: Will the Minister of RURAL RECONSTR-UCTION be pleased to state:

(a) what are the details regarding the allocations of funds and targets for the programmes of rural development during 1980-81; and

(b) the number of rural families benefited during the year under above programmes and what amounts have lapsed due to the non_utilisation of the budgeted accounts, particularly in the State of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A state-